

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 94 of 2016

Dated: 23rd May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd.Appellant (s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.Respondent (s)**

Counsel for the Appellant (s) : Mr. Ramnesh Jerath

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley

ORDER

Issue notice to the Respondents returnable on 21.07.2016. Dasti in addition is permitted. List the matter on **21.07.2016**.

**(I.J. Kapoor)
Technical Member
mk/jp**

**(Justice Ranjana P. Desai)
Chairperson**